

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH : C-IV**

C.P.(IB)-2144/MB/2019

Under section 9 of the Insolvency &
Bankruptcy Code, 2016

In the matter of

Rasayano,

A proprietorship concern

represented by its proprietor,

Mr. Purushottam G. Khetan

...Operational Creditor

Versus

Katariya Pet Private Limited

....Corporate Debtor

Order Delivered on 16.01.2020

Coram:

Mr. Rajasekhar V.K. : Hon'ble Member (Judicial)

Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

ORDER

Per: Rajasekhar V.K., Member (Judicial)

1. In continuation of order dated 06.12.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints **Ms. Megha Agrawal, Registration No.: IBBI/IPA-001/IP-P-01456/2018-19/12272** having address

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at 001, Shivra Apartments, In Circle of Congress Nagar garden,
Congress Nagar Nagpur, Nagpur, Maharashtra – 440 012, email:
megs9june@yahoo.com as the Interim Resolution Professional
(IRP) in the matter. She is directed to take further steps in the
matter immediately.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

16.01.2020

Sd/-

RAJASEKHAR V.K.
Member (Judicial)